

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2542
ANSWERED ON:08.08.2000
J & K AUTONOMY
AKHILESH YADAV

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the proposal of autonomy has been passed in the Jammu and Kashmir Legislative Assembly with the consent of Prime Minister and Home Minister;
- (b) if not, whether the Government propose to organise a meeting of National Integration Council for the detailed discussion on the subject;
- (c) if so, the details thereof and the time by which it is likely to be organised; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a): No, Sir.

(b)to(d): No such proposal is presently under consideration of the Government. The Government is committed to continuing its endeavour to evolve a broad consensus on the implementation of steps for wide ranging devolution of powers to the States that leads to efficiency in administration, acceleration in development and fullest realization of the creative potential of all sections of our people.